

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(C) No.1527 of 2020**

Kishor Kumar Chakraborty

..... Petitioner

**Versus**

Eastern Railway & Ors.

..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner

: Mr. Ajit Kumar, Advocate

For the Respondent -Railway

: Mr. Gautam Rakesh, Advocate

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**03/Dated: 09/07/2020**

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It appears that cause title of this writ petition is W.P.(C) and this is not roster of this Court. So, let this case go out of my list to be placed before the appropriate Bench.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/